

**Treatment of Union Government Employees in Lala Ram Swarup T.B. Hospital**

7162. SHRI RAJ KARAN SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Lala Ram Swarup TB Hospital is a recognised institution for the treatment of Union Government servants;

(b) whether a majority of the Government servants admitted in the hospital are C.G.H.S. beneficiaries; and

(c) the approximate amount of money paid by Union Government to the Lala Ram Swarup TB Hospital towards treatment charges of the CGHS beneficiaries every year and the amount paid during 1988-89?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE):  
(a) Yes, Sir.

(b) Yes, Sir.

(c) During the last three years, the following amount has been paid to Lala Ram Swarup TB Hospital towards treatment charges of CGHS beneficiaries.

|         |   |              |
|---------|---|--------------|
| 1986-87 | : | 33,18,267.00 |
| 1987-88 | : | 36,59,783.00 |
| 1988-89 | : | 43,00,000.00 |

**Lapses in Hospitals**

7163. SHRI SODE RAMAIAH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Union Government are aware about the various lapses in hospitals in Delhi;

(b) if so, the number of deaths which took place on this account in the Safdarjung hospital;

(c) whether any enquiries have been conducted and if so, the findings thereof; and

(d) the steps being taken to ensure better administration of hospitals in the Capital?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE):  
(a) In so far as Ministry of Health is concerned, no specific case indicating any major lapse about any untoward incident occurred in Hospitals of Delhi has been reported.

(b) and (c). No death has occurred due to lapse in Safdarjung Hospital in Delhi.

(d) Subject to the availability of funds equipment and additional staff is being provided.

**Periodical Check-Up of Blood Banks**

7164. SHRI JAGANNATH PATTHNAIK: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there is any procedure to check periodically the working of the private blood banks to ensure that they are equipped with the necessary equipment and staff and the human blood supplied by them meets the minimum standards if so, the details thereof;

(b) the number of cases in which the private blood banks in the Capital were found to be working in an improper way and the action taken in the matter;

(c) if not, whether Government propose to consider the desirability of having a machinery to keep a check on the blood banks; and